

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

Appeal No. 264/252/ND/2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018**

**NAME OF THE COMPANY: Pr. Commissioner of Income Tax Vs. Nabh Automobiles Pvt. Ltd. & ROC**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Appellant: Mr. Zoheb Hussain, Sr. Standing Counsel for IT Dept.**

**For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi**

**ORDER**

Appeal is reserved for orders.

Report, if any, of the ROC be filed within two days.

*-S-d-1*

**(Deepa Krishan)**  
**Member (T)**

*-S-d-1*

**(Ina Malhotra)**  
**Member (J)**